

Central Administrative Tribunal, Lucknow Bench, Lucknow

No.71/2008 in O.A. No. 92/2008

This, the 5th day of February, 2009

Hon'ble Mr. M. Kanthaiah, Member (J)
Hon'ble Dr. A.K. Mishra, Member (A)

Smt. Savitri Devi aged about 46 years wife of Late Babulal, resident of 551 GA/103, Sardari Khera, Alambagh, Lucknow.

.....Applicant.

By Advocate: Sri S.K. Mishra

Versus

Mr. Chahete Ram, Divisional Railway Manager, Northern Railway, Hazratganj, Lucknow.

.....Respondents.

By Advocate Sri B.B. Tripathi for Sri M.K. Singh

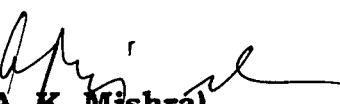
ORDER (ORDER)

By Hon'ble M. Kanthaiah, Member (J)

Heard both sides.

2. Respondents counsel submits that authorities have complied with the direction of this Tribunal dated 11.3.2008 and filed compliance report after supplying copy to the other side.

3. It is the case of the applicant that authorities have rejected the claim of the applicant vide order dated 1.12.2008 and as such there is no contempt on the part of the respondents. Hence CCP is dismissed with liberty to the applicant to file fresh O.A., if he is aggrieved with the rejection order.


(Dr. A. K. Mishra)
Member (A)


(M. Kanthaiah)
Member (J)

5.2.09

HLS/-